

Des.No. 2086/2020

Dated: 19.09.2020.

Office of the
Prl.District & Sessions Judge,
Kodagu, Madikeri.
Dated:19.09.2020.
Phone: 08272 - 225373.

NOTIFICATION

In view of guidelines issued in New Standard Operative Procedure (SOP) dated 27.08.2020 for District Judiciary by the Hon'ble High Court of Karnataka, all the officers of this unit are hereby directed to attend the court works on the below mentioned respective days for the period from 21.09.2020 to 26.09.2020.

Sl. No	Judicial Officer	Sitting days	Phone Number
1	Prl.District & Sessions Judge, Kodagu-Madikeri and C/c of Labour Cour, Madikeri.	Everyday	9448424076
2	I Addl.District & Sessions Judge and C/c of II & III Addl. District & Sessions Judge, Kodagu-Madikeri	Everyday	9986231358
3	Senior Civil Judge & CJM, Madikeri	Everyday	9880985011
4	Senior Civil Judge & JMFC, Virajpet	Everyday	9886752729
5	Senior Civil Judge & JMFC, Somwarpet	Tuesday, Thursday, Saturday	9880100209
6	Prl.Civil Judge & JMFC, Madikeri	Tuesday, Thursday, Saturday	9743646316
7	Addl.Civil Judge & JMFC, Madikeri	Monday Wednesday Friday	9986258374
8	Prl.Civil Judge & JMFC, Virajpet	Tuesday, Thursday, Saturday	9902407251

9	Addl.Civil Judge & JMFC, Virajpet	Monday Wednesday Friday	9611493909
10	Civil Judge & JMFC, Ponnampet	Everyday	9986892864
11	Civil Judge & JMFC, Somwarpet	Monday Wednesday Friday	8971397385
12	Civil Judge & JMFC, Kushalnagar	Everyday	9449147523

Further, the respective Judicial officers are requested to as far as possible, utilize the 75 percent of their respective 'C' group staff members to attend the court work during the above said period. All the staff members belonging to Group-D shall be on duty everyday.

All the cases shall be conducted as per the guidelines issued in SOP by the Hon'ble High Court. Further it is directed to all the Presiding Officers of this unit to strictly follow the guidelines issued in SOP dated 27.08.2020 by the Hon'ble High Court of Karnataka.

Mallikarjunagoud
19/09/2020
(MALLIKARJUNAGOUD)

Prl.District & Sessions Judge,
Kodagu, Madikeri.

Copy forwarded for information and necessary action :

1. The I Addl. District and Sessions Judge, Kodagu-Madikeri
2. The II Addl.District and Sessions Judge, Kodagu-Madikeri (Sitting at Virajpet).
3. The Senior Civil Judge and CJM, Madikeri.
4. The Senior Civil Judge and JMFC, Virajpet/Somwarpet.
5. The Civil Judge & JMFC, Madikeri/Virajpet/Somwarpet/Ponnampet/Kushalnagar.
6. The Addl.Civil Judge & JMFC, Madikeri/Virajpet
7. The President, Bar Association, Madikeri/Virajpet/Somwarpet/Ponnampet/ Kushalnagar.
8. The Deputy Commissioner, Kodagu District.
9. The Superintendent of Police, Kodagu-Madikeri.
10. The Superintendent of Prison, Kodagu-Madikeri.
11. Notice Board
12. Office copy.